

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No. 408

IA/1935/ND/2023 in IB/282/ND/2022

IN THE MATTER OF:

Ezeego one Travel & Tours Limited

...

Applicant

Versus

TSI Yatra Private Limited

...

Respondent

Under Section 9 of IBC, 2016.

Order delivered on 18.04.2024

CORAM:

MR. MANNI SANKARIAH SHANMUGA SUNDARAM,

HON'BLE MEMBER (JUDICIAL)

DR. SANJEEV RANJAN,

HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Abhishek Anand, Mr. Karan Kohli, Advs.
Ms. Palak Kalra, Advocates

For the Respondent : Mr. Gopal Jain, Senior Advocate
Ms. Vishrutyi, Ms. Ridhima Sharma, Advs.

HYBRID HEARING (PHYSICAL & VC)

ORDER

Mr. Abhishek Anand, Learned Counsel for the applicant is present physically.
Mr. Gopal Jain, Learned Senior Counsel for the respondent is present through video-conferencing and seeks a short adjournment as he is busy in other Court. List this matter on 19.04.2024.

Sd/-

DR. SANJEEV RANJAN
MEMBER (TECHNICAL)

Sd/-

MANNI SANKARIAH SHANMUGA SUNDARAM
MEMBER (JUDICIAL)